CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No. 283 of 1995

Tuesday, this the 21st day of February, 1995

CORAM:

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HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

 P Venugopalan, Accounts Officer, Telecom Computer Centre, Calicut.

Applicant

By Advocate Mr. Sasidharan Chempazhanthiyil

Vs.

- General Manager, Telecom, Calicut.
- Member (Finance),
 Telecom Commission,
 Sanchar Bhavan, New Delhi.
- Chairman,
 Telecom Commission,
 Sanchar Bhavan, New Delhi.
- 4. Union of India represented by its Secretary,
 Ministry of Communications,
 New Delhi.
 - 5. K Sathyaseelan Nair,
 Accounts Officer (Internal Check),
 Office of the Chief General Manager,
 Telecom, Kerala Circle,
 Thiruvananthapuram-33.

. Respondents

By Advocate Mr. Varghese P Thomas, Additional Central Government Standing Counsel

ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant who was promoted sometime in 1994, claims promotion as Accounts Officer with effect from a date in 1992. We find that he has made A2 and A4 representations in this behalf. A-2 is dated 25-8-92 and remains unanswered. It is necessary that second respondent should

take a decision on these representations at an early date. He will do so by passing a speaking order on the representations within three months from today. To facilitate speedy action, applicant will send copies of the representations to second respondent by Registered post forthwith.

 The Original Application is disposed of as aforesaid. No costs.

Dated the 21st February, 1995

SP BISWAS

ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J) VICE CHAIRMAN

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List of Annexures

- Annexure A2: True copy of the representation dated 25.8.92 submitted by the applicant before the 2nd respondent
- 2. Annexure A4: True copy of the representation dated 12.12.94 submitted by the applicant before the 2nd respondent.